

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.23/2016  
in  
OA No.2750/2013

This the 23rd day of July, 2016

**Hon'ble Mr. Shekhar Agarwal Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member(J)**

Karamvir Singh  
S/o Sh. Sobha Singh,  
R/o B-36, Pocket 'B', Mayur Vihar,  
Phase-II, Delhi-91. .... Applicant

(By Advocate: Shri Yogesh Sharma)

**Versus**

1. Sh. Amar Nath R.Tanware  
The Secretary (Services),  
Govt. of NCT of Delhi,  
New Secretariat, New Delhi
2. Sh. K.R. Meena  
Commissioner (Labour),  
Labour Department, Govt. of NCT of Delhi,  
5, Sham Nath Marg, Delhi. .... Respondents

(By Advocate: Shri Vijay Pandita)

**ORDER(ORAL)**

**By Hon'ble Mr. Shekhar Agarwal, M(A)**

Heard both sides.

Learned counsel for the respondents has produced a copy of order of the respondents dated 25.05.2016 and submitted that the order of this Tribunal dated 22.12.2014, has been fully complied with.

2. On perusal of the same, we are satisfied that our order has been substantially complied with. Accordingly, the CP is closed. Notices issued to the alleged contemnors are discharged.

3. If the applicant is still aggrieved by the order of the respondents, he shall be at liberty to avail of remedies available under law.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member(A)**

/rb/